NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 41(ND)12 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.08.2016

NAME OF THE COMPANY: M/s Adore Infrasmith Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. VIVER MALIIK LOVOCATE PETITIONERS
2. MURDL THAKUR ADVOCATE
3. Houshit Agam of Adu R-135 Handrid

ORDER

Ld. Counsels draw the attention of this Bench to the fact that the paid up capital of the company is in excess of Rs.22crores. In view of the same, the matter be placed before the Principal Bench.

2. List the matter before the Principal Bench on 08.09.2016.

(Ina Malhotra) Member Judicial

5d1-

(R.Varadharajan) Member Judicial